

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

STARRED QUESTION NO:6  
ANSWERED ON:02.07.2009  
CONSTRUCTION OF NEW AIRPORTS  
Raghavan Shri M. K.;Venugopal Shri K. C.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government has chalked out any time-bound programme for the construction of New Airports in the country including Kannur Airport in Kerala;
- (b) if so, the details thereof;
- (c) whether difficulties are being faced in acquisition of land for the same; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

a), (b), (c) & (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a), (b), (c) & (d) OF THE LOK SABHA STARRED ( ) QUESTION NO. 06 FOR 2ND JULY, 2009 REGARDING CONSTRUCTION OF NEW AIRPORTS.

(a) & (b): Government have approved a policy for new greenfield airports to be set up in the country. This policy states that it would be the endeavour of the Central Government to ensure that all approvals and clearances are given in a timely manner. A Steering Committee under the Chairmanship of Secretary, Ministry of Civil Aviation has been constituted to coordinate and monitor various clearances required for setting up of Greenfield airports.

Approval of the Central Government for setting up of Kannur Airport was conveyed to the State Government of Kerala on 19.02.2008. Further action for construction of Kannur airport is to be taken by the State Government.

(c) & (d) Necessary action for project development, including acquisition of land, is to be taken by the Promoters of the new airports.